



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,29th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR FRESH ADMISSION WITH STAY/BAIL -				
30	WA/292/2024 CAVT. NO.08092/024, FIXED, CAVT.809/2024	M/S MEGHALAYA OXYGEN PRIVATE LTD Versus PREMIER CRYOGENICS LTD AND 3 ORS F	MR. K N CHOUDHURY MR D KALITA MR. D J DAS	MR B CHOUDHURY MR. K P PATHAK SC, HEALTH FOR CAVEATOR

LEAVE NOTE OF ADVOCATES FOR 29/08/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
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19)	MD. I HUSSAIN	30-08-2024	To	31-08-2024



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BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
41	WP(C)/3074/2024 B/O	ANATH CHANDRA ROY Versus THE STATE OF ASSAM AND 3 ORS	MR. S Ali MD S HUSSAIN	SC, SEC. EDU. SC, BTC
42	WITH WP(C)/1025/2024	ANATH CH ROY Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MR. D. BORAH	SC, SEC. EDU. SC, BTC

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BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
30	Crl.Rev.P./191/2024 B/O	SHEKHAR DAS Versus SMTI SEBIKA DAS AND ANR	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
ADMISSION				
31	Crl.Rev.P./459/2019 FIXED	REDAUL HUSSAIN KHAN Versus THE CENTRAL BUREAU OF INVESTIGATION (CBI)	MR Z KAMAR MR. S U AHMED MR B P BORAH MR A HAWARI MR P J DUTTA MISS. J GOGOI	SC, C B I
32	Crl.Pet./672/2022 WITH LCR 1 FILE, FIXED	SAILEN BARUAH AND 2 ORS Versus UPASANA BORAH	MR P KATAKI MRS R BEGUM	MR. S SHARMA MS G M THAKUR
33	Crl.Rev.P./519/2023 FIXED	TARALI DAS Versus THE STATE OF ASSAM	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT H. BHARALI MS B H SHIRIN	PP, ASSAM
ORDERS				
34	Crl.A./478/2023 O Y 10 M 1 D :WITH LCR 3 FILES, FIXED	AFAZUDDIN ALI @ AFAJ UDDIN Versus THE STATE OF ASSAM AND ANR.	MR Z KAMAR F K R AHMED MRS. M TALUKDAR MR. N I KHAN MR. S Z RAHMAN MRS. H THAKURIA	MS. M K BROWN, AMICUS CURIAE FOR R-2 PP, ASSAM
	WITH I.A.(Crl.)/1268/2023 in CrI.A./478/2023	AFAZUDDIN ALI @ AFAJ UDDIN Versus THE STATE OF ASSAM AND ANR. B	MR Z KAMAR F K R AHMED MRS. M TALUKDAR MR. N I KHAN MR. S Z RAHMAN MRS. H THAKURIA	PP, ASSAM
35	I.A.(Crl.)/594/2023 WITH OFFICE NOTE, LCR 3 FILES, P.B.-1, FIXED in CrI.A./245/2023	ANISUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	PP, ASSAM

	WITH Crl.A./245/2023	ANISUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	PP, ASSAM
36	WITH Crl.A./228/2023 <u>1 Y 3 M 2 D</u>	MOKLESUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	PP, ASSAM
		HEARING		
37	Crl.A./98/2011 WITH LCR 11 FILES, FIXED	MD. NEKIBUR RAHMAN Versus THE STATE OF ASSAM	MR.A M BORA MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY	PP, ASSAM
38	WITH Crl.A./103/2011	MD. NOOR ISLAM ALI and 2 ORS, Versus THE STATE OF ASSAM,	MS P BARUAH (P1, P2, P3, P4) MR. D C C PHUKAN (P1, P2, P3, P4) MR.K BHATTACHARJEE MR.J C BARMAN MS. J GOGOI (P1, P2, P4) MR. T P DAS (P1, P2, P3, P4)	MR. B .SARMA, ADDL PP,ASSAM
39	Crl.A./262/2013 WITH LCR 1 FILE, FIXED	ROHINI CHALIHA Versus NANIBALA DEKA and ANR	MR.N PHUKAN MRS.M D CHOUDHURY MRG AGARWAL	PP, ASSAM

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BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (IMPLEADMENT OF PARTY)				
29	I.A.(Civil)/2575/2024 (CONNECTED WITH ITEM NO. 22 IN THE DAILY LIST) in WP(C)/8150/2017	PRABIN KALITA AND 103 ORS Versus OIL INDIA LTD.AND 3 ORS	MR. P MAHANTA C SARMA V KHAKHALARY	SC, I O C
ADMISSION				
30	WP(C)/4051/2022 FIXED	MANTAZ ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	SC, WATER RESOURCE SC, FINANCE
ORDERS				
31	WP(C)/4329/2024 FIXED	INSTAKART SERVICES PRIVATE LTD Versus ASSAM POWER DISTRIBUTION COMPANY LTD AND ANR	DR. ASHOK SARAF MR. A GOYAL MR. A CHOUDHURY	SC, APDCL

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 7

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
18	I.A.(CrI.)/307/2024 WITH OFFICE NOTE, FIXED in CrI.A./254/2023	LAL CHAN ALI @ LALCHNAD ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH CrI.A./254/2023	LAL CHAN ALI @ LALCHNAD ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
19	WITH CrI.A./258/2023	SAHED ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. M HUSSAIN MR. P DUTTA	PP, ASSAM
	WITH I.A.(CrI.)/703/2024 in CrI.A./258/2023	HABIBAR RAHMAN AND 2 ORS Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. A M BORA MR. P DUTTA	PP, ASSAM
20	WITH CrI.A./288/2023	AKHER ALI Versus THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR	PP, ASSAM
21	WITH CrI.A./295/2023	IZZAT ALI @ EAJJAT ALI Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR. I U CHOWDHURY MR S A BARBHUYAN	PP, ASSAM
	WITH I.A.(CrI.)/686/2024 in CrI.A./295/2023	IZZAT ALI @ EAJJAT ALI Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR. I U CHOWDHURY MR S A BARBHUYAN	PP, ASSAM
22	WITH CrI.A./306/2023	MIRAJUL HOQUE @ SIRAJ Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS N KASHYAP	PP, ASSAM

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
2	WP(C)/4963/2023	DR. JIBENDU DUTTA Versus THE STATE OF ASSAM AND ANR	MR. B PURKAYASTHA MR. B ZAMAN	SC, ELEM. EDU SC, SCERT, ASSAM
WITH				
3	WP(C)/4255/2023	SWAPNA SIKHA CHOUDHURY Versus THE STATE OF ASSAM AND 13 ORS.	MR. U K NAIR MR H K DAS	SC, SCERT, ASSAM MS. D BORGHAIN (R4, R5) MR. P GOHAIN (R4, R5) MS. M SARMAH (R4, R5) MR. S HAZARIKA (R-6 TO R-14) MR A CHALIHA SC, EDU

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BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
18	WP(C)/928/2015 FIXED	SACHIN DUTTA Versus THE UNION OF INDIA and 3 ORS	MR.K R BORA MR.A CHETIA MD.ASLAM	MR.P PATHAK(R-2,3&4) C.G.C. MSS CHANGKAKATI(R-2,3&4) MR.S S ROY MR.A NARZERY(R-2,3&4) MS.P BARMANR-2,3and4 MS.S T BOKTH(R-2,3,&4) MS.J SAIKIA(R-2,3&4) ASSTT.S.G.I.(R-1)
MOTION				
19	WP(C)/4370/2024 B/O	SANGEET NILAM BOARH Versus THE ASSAM PUBLIC SERVICE COMMISSION AND ANR	MR G CHOUDHURY MR ARINDAM BARUAH	SC, APSC
HEARING				
20	WP(C)/2696/2017 FIXED	SMT. SABITA DAS Versus THE STATE OF ASSAM and 7 ORS.	MR.D BORAH MR.R DOWARAH	GA, ASSAM SC, A.H and V. DEPT., MS. M.M. KATAKI SC, FINANCE
21	WP(C)/508/2018 FIXED	BIJIT KUMAR RAY Versus THE STATE OF ASSAM	MR. M CHANDA MR S CHOUDHURY MR. H DAS	GA, ASSAM
22	WP(C)/1638/2022 FIXED	PRANJAL BORUAH AND 3 ORS Versus OIL AND NATURAL GAS CORPORATION LTD (B)	MR D TALUKDAR MR P CHOWDHURY	MR. B K DAS MR H P GUWALA

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15)	MR. S B PRASAD	29-08-2024	To	05-09-2024
16)	MR. R ALI	01-09-2024	To	10-09-2024
17)	MR. R K D CHOUDHURY	28-08-2024	To	29-08-2024
18)	MR S KHOUND	30-08-2024	To	30-08-2024
19)	MD. I HUSSAIN	30-08-2024	To	31-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,29th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
5	CRL.A(J)/105/2019 8 Y 8 M 5 D :WITH LCR - 5 (FIVE) FILES, P.B. - 2, PART-HEARD, FIXED AT 10:30 AM	LAKHAN GOYAWALI Versus THE STATE OF ASSAM	MR. NILANJAN DEKA, AMICUS CURIAE	PP, ASSAM
6	CRL.A(J)/20/2018 12 Y 1 M 13 D :WITH LCR - 3 (THREE) FILES, P.B. - 2, FIXED	SHYAMAL PAUL Versus THE STATE OF ASSAM	MS B ZODINLIANI MR MRINMOY DUTTA (AMICUS CURIAE) MS. B DEVI MR G GORLOSA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 29/08/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
5)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
6)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
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18)	MR S KHOUND	30-08-2024	To	30-08-2024
19)	MD. I HUSSAIN	30-08-2024	To	31-08-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
48	Crl.Pet./1057/2024 B/O	MD. MUSTAFA KAMAL PASSA @ MUSTAFA KAMAL PASA Versus THE STATE OF ASSAM AND ANR	M K BORAH	PP, ASSAM
49	Crl.Pet./1058/2024 B/O	SOCRESWAR BORA Versus THE STATE OF ASSAM AND ANR	MR. P J SAIKIA, SR. ADV MR. K BORUAH MR. P BORDOLOI MR. D N BORAH	PP, ASSAM
50	AB/2261/2024 B/O	SMTI. KHIRESWARI SAIKIA Versus THE STATE OF ASSAM	MS. P BORAH	PP, ASSAM
ADMISSION				
51	Crl.A./281/2024 B/O	KESHABANANDA BORAH Versus THE STATE OF ASSAM	MR K K MAHANTA (Sr. Advocate) MR D K DAS MS. P BHUYAN S DAS	PP, ASSAM
52	Crl.A./282/2024 B/O	JYOTREKHA DAS Versus THE STATE OF ASSAM	MR D K DAS MR D K DAS MS. P BHUYAN S DAS	PP, ASSAM
ORDERS				
53	Crl.Pet./527/2023 B/O	AJIT KR. GOGOI @ AJIT GOGOI Versus THE STATE OF ASSAM AND ANR.	MR. R BARUAH	PP, ASSAM
HEARING				
54	Arb.A./2/2018 PART-HEARD, WITH LCR, FIXED	M/S JAY HIND SUPPLY CORPORATION Versus UNION OF INDIA	MR. K N CHOUDHURY MR. T DEURI MR. A DHAR	MR. S C KEYAL (ASSTT.S.G.I.) MR H GUPTA ASSTT.S.G.I.

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
15	Bail Appln./1579/2024	MAHENDRA SINGH Versus THE UNION OF INDIA	MR. M HUSSAIN MR. A Z AHMED	SC, NCB
16	I.A.(Civil)/2072/2024 in RFA/7803/2024	THE STATE OF ASSAM And Ors Versus Pradip Kumar Das	MR. A BISWAS MS M DAS MR. P SAIKIA	
	WITH RFA/7803/2024 (Filing Number)	The State Of Assam And 3 Ors Versus Pradip Kumar Das	MR. HIMADRI SANKAR BORAH	
BAIL HEARING (BA)				
17	Bail Appln./2340/2024 WITH OFFICE NOTE, FIXED	SMT. PULI MILI @ CHABITA CHUNGKRANG MILI Versus THE STATE OF ASSAM AND ANR	MS. S MAHANTA MR. M MAHANTA	MR. S BISWAS, LEGAL AID COUNSEL, R2 PP, ASSAM
ORDERS				
18	FAO/12/2024 FIXED	SHARMILA VIJAY SHETTY Versus B AND A LIMITED	MR B KAUSHIK MR. S HAZARIKA	MR R CHAKRAVORTY (R-2) MR. A K SAHEWALLA (R-3) MR. A K SAHEWALLA (R-3) MR. W SHARMA (R-3) MR. W SHARMA (R-3) MS. R. ENJAIPI (R-2) S RABHA (R-2) SC, HDFC BANK
	WITH I.A.(Civil)/922/2024 in FAO/12/2024	SHARMILA VIJAY SHETTY Versus B AND A LIMITED AND 2 ORS	MR B KAUSHIK MR. S HAZARIKA	SC, HDFC BANK
HEARING				
19	MFA/252/2019 WITH LCR, B/O	M/S GAJENDRA RAUT Versus THE UNION OF INDIA AND ANR	MR. K P MAHESWARI MS. M SHARMA	SC, NF RLY

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LEAVE NOTE OF ADVOCATES FOR 29/08/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V

**THE OLDEST MATTER IN THE CAUSELIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
28	WP(C)/1476/2024 FIXED	AYUB UDDIN LASKAR AND 13 ORS Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BANIK MR H I CHOUDHURY MR REZABUL HOQUE	SC, CO OP MS. S PARVEEN (R-6) G UDDIN (r-5) P ADHIKARI (r-5) MR. N BARUAH (R-6) MR A K AZAD (r-5)
ADMISSION				
29	WP(C)/3831/2024 FIXED AT 2:00 P.M.	NIMAI CHANDRA DAS AND ANR Versus THE STATE OF ASSAM AND 6 ORS	DR G J SHARMA MR S CHOUDHURY	GA, ASSAM DY.S.G.I. SC, REVENUE
ORDERS				
30	WP(C)/3694/2024 BY SLIP	SHAHJAHAN ALI AND 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. S ISLAM MR A HAWARI A R MONDAL	GA, ASSAM SC, NHAI MD. S ALOM(R-6) MR. M S ALAM(R-6) SC, REVENUE
31	WP(C)/4136/2024 FIXED AT 2:00 P.M.	DIPAK RAY AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR S GAUTAM	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
HEARING				
32	WP(C)/517/2014 FIXED AT 2:00 P.M.	CHAMPAK DEY and 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR.P P BARUAH MR.A ALI MS.D SAIKIA MR.S A AHMED	GA, ASSAM MR.M U MAHMUD SC, ASEC MR. S NEOGI (SC, TIWA AUTONOMOUS COUNCIL, R-6)
WITH				
33	WP(C)/6657/2021	AMRI KARBI DEVELOPMENTAL SOCIETY AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. I CHOUDHURY MS M KAKOTY MR. A K BARUAH	GA, ASSAM SC, WPT AND BC SC, TIWA AUTONOMOUS COUNCIL SC, ELECTION COMMISSION.

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LEAVE NOTE OF ADVOCATES FOR 29/08/2024

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2)	MR S SARMA	16-07-2024	To	15-09-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
48	Crl.Rev.P./28/2011	RATUL DAS Versus THE STATE OF ASSAM	MR.R P SARMAH MR. B CHAKRAVARTY MR.A NATH MS. A LALA MRS.M MANDAL MS.R CHAKRABORTTY	PP, ASSAM
WITHDRAWAL				
49	Bail Appln./2084/2024 WITH CASE RECORD(SCANNED COPY), B/O	ASIM UDDIN ALIAS ASHIM UDDIN ALIAS HABIJUL AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR Z RAHMAN MS J YESMIN	MR. F A HASSAN (R-2) PP, ASSAM
50	AB/2172/2024 B/O	TAZZAT ALI Versus THE STATE OF ASSAM	MR A K AHMED MS F PARBIN MS P KAKATI	PP, ASSAM
51	AB/2173/2024 B/O	JAMAL BADSHA AND ANR Versus THE STATE OF ASSAM	MR A K AHMED MS P KAKATI	PP, ASSAM
52	Bail Appln./2490/2024 B/O	PORESHNATH GUCHHAIT @ PORESH NATH GUCHHAIT Versus THE STATE OF ASSAM AND ANR	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM
MOTION (BA)				
53	Bail Appln./2445/2024 B/O	RAJU SAHA Versus THE STATE OF ASSAM	MR SAURADEEP DEY MR. B HUSSAIN MR. A R HAZARIKA SADDAM HUSSAIN	PP, ASSAM
54	Bail Appln./2542/2024 (CONNECTED WITH ITEM NO. 28 IN THE DAILY CAUSE LIST), FIXED	BIKASH SAH @ RAJ VERMA Versus THE STATE OF ASSAM AND ANR	MR J PAYENG MS A PAYENG	PP, ASSAM
BAIL HEARING (BA)				
55	Bail Appln./1785/2024 WITH CASE RECORD(SCANNED COPY), FIXED	GANESAN G @ GANESH Versus THE UNION OF INDIA	MR U S BORGHAIN MS DIPSY RAJA	SC, NCB
56	Bail Appln./2064/2024 FIXED	MD. ALAL UDDION @ ALAL UDDIN Versus THE STATE OF ASSAM AND ANR	MR J C BORAH	MS. R CHOUDHURY (Amicus Curiae) PP, ASSAM

57	Bail Appln./2342/2024 FIXED	SURAJIT BORO Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. M M ZAMAN	PP, ASSAM
58	Bail Appln./2344/2024 FIXED	MIR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. M M ZAMAN	PP, ASSAM

BAIL HEARING

59	AB/1914/2024 FIXED	ABDUS SALAM AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. N K KALITA	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 29/08/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH-IV AND V

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY
AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION
AND HEARING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
33	WP(C)/1349/2016 FIXED	SMT. KANIKA SARMA Versus THE STATE OF ASSAM and 3 ORS.	MR. S BORTHAKUR MR.D PHUKAN MR.B C CHOUDHURY	GA, ASSAM
34	WP(C)/1369/2016 FIXED	SMTI MANDIRA KULI and 11 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.K N CHOUDHURY MR.M MAHANTA MS.R DEKA MR.B BRAHMA MR M SARMA	GA, ASSAM SC, REVENUE
ORDERS				
35	I.A.(CrI.)/520/2023 BY SLIP in CrI.A./125/2023 WITH CrI.A./125/2023	MAJEM ALI @ MAJOM ALI Versus THE STATE OF ASSAM	MR. M HOQUE	PP, ASSAM
	I.A.(CrI.)/217/2024 in CrI.A./125/2023 WITH I.A.(CrI.)/217/2024	MAJEM ALI @ MAJOM ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR. M HOQUE MR N AHMED MR A BASUMATARY	PP, ASSAM
36	WP(C)/3421/2024 FIXED	SUJIT DAS AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR B SINHA MR. H ISLAM	SC, CO OP MR. I H LASKAR (R-5) MR. P K DEKA(R-5) MR. P DAIMARY(R-5) MR. R. KARIM(R-5) MS. N M LONGKENG(R-5)
	I.A.(Civil)/2547/2024 in WP(C)/3421/2024 WITH I.A.(Civil)/2547/2024	SUJIT DAS AND ANR Versus SABITA DAS AND 2 ORS	MR B SINHA MR. H ISLAM	SC, CO OP
	I.A.(Civil)/2549/2024 in WP(C)/3421/2024 WITH I.A.(Civil)/2549/2024	SUJIT DAS AND ANR Versus PUTUL DAS AND 3 ORS	MR B SINHA	SC, CO OP

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16)	MR. R ALI	01-09-2024	To	10-09-2024
17)	MR. R K D CHOUDHURY	28-08-2024	To	29-08-2024
18)	MR S KHOUND	30-08-2024	To	30-08-2024
19)	MD. I HUSSAIN	30-08-2024	To	31-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,29th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
42	AB/2229/2024 FIXED	JEHERUL ISLAM KHAN @ JEHERUL ISLAM AND ANR Versus THE STATE OF ASSAM	K U AHMED	PP, ASSAM
43	AB/2262/2024 B/O	MRS. BARNALI BORDOLOI TERON @ BARNALI TERON Versus THE STATE OF ASSAM	M K BORAH	PP, ASSAM
BAIL HEARING (BA)				
44	Bail Appln./1663/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	REZABUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR Z HUSSAIN MR. M HOQUE	MR SARFRAZ NAWAZ (AMICUS CURIAE R2) PP, ASSAM
45	Bail Appln./2155/2024 FIXED	ABDUL RAHMAN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
BAIL HEARING				
46	AB/2045/2024 FIXED	SURAJ ALI ALIAS SURAJ ALI Versus THE STATE OF ASSAM AND ANR.	MS. G BORAH	MRS. S KHATANIAR (LEGAL AID COUNSEL FOR R-2) H M I HOQUE(R-2) PP, ASSAM
47	AB/2046/2024 FIXED	AKBAR ALI AND 2 ORS Versus THE STATE OF ASSAM AND ANR.	MS. G BORAH	MRS. S KHATANIAR (LEGAL AID COUNSEL FOR R-2) H M I HOQUE(R-2) PP, ASSAM
48	AB/2079/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	AZMAL HUSSAIN LASKAR Versus THE STATE OF ASSAM	MR. N H LASKAR	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 29/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

[CIVIL BENCH-III AND MAC APPEAL]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
24	WP(C)/3529/2023 FIXED	AMBIKA DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. D GOGOI MR. P DEKA	SC, P H E SC, K A A C
25	WP(C)/3528/2023	GOPICHAND BHAGAT Versus THE STATE OF ASSAM AND 6 ORS	MR. D GOGOI MR. P DEKA	SC, P H E SC, K A A C

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BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
12	RFA/20/2015 WITH LCR, FIXED	SRI PRADIP KUMAR SARAWGI Versus RAHMAT ALI B. DHANANI	MR.G N SAHEWALLA MS.B SARMA MR.P DEKA MRS.S S BAWARI MD.ASLAM	MR.P KHATANIAR MR.K R SURANA MR.D UPAMANYA MS.A CHOUDHURY MS.P TALUKDAR MRS.N RAHMAN
	WITH I.A.(Civil)/87/2023 in RFA/20/2015	SRI PRADIP KUMAR SARAWGI Versus RAHMAT ALI B. DHANANI	MR. R B PHOOKAN R SARMAH	MS N RAHMAN
13	Tr.P.(C)/77/2022 FIXED	SMT. CHAYARANI DEBNATH Versus RAKESH DEBNATH	MR. M K MAJUMDAR MR G D CHOUDHURY	MR. S C BISWAS MR. M A SHEIKH MS F INTAZ SUSHMITA SENGUPTA MS. U NANDA MS A BORAH MS. J GHOSH

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